

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 02/07/2012 These Petitions were called on for hearing today.

For Petitioner(s) Mr. A.K. Prasad,Adv.
Mr. Nirnimesh Dube,Adv.

For Respondent(s) Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the unserved respondents.
List the matter on 3.8.2012.

(SUNIL THOMAS)
Registrar